COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 1787 OF 2017

Dated: 28th February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Dr.Bharat Jhunjunwala ... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Ray

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. Vishrov Mukherjee Ms. Janmali M. for R-2

Mr. Rajiv Srivastava

Ms. Garima Srivastava for R-3

<u>ORDER</u>

Learned counsel for the appellant states that the Appellant will be complying with the order dated 03.01.2018 today.

List the matter on <u>19.03.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor)
Technical Member

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